

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
MUMBAI
REGIONAL BENCH, COURT NO. 4**

EXCISE APPEAL NO. 87729 OF 2016

MERCEDES BENZ INDIA P LTD

Appellant

Vs.

COMMISSIONER OF CGST-PUNE-I

Respondent

Appearance:

Present for the Appellant : Ms Dhruvi Shah, Advocate

Present for the Respondent: Shri A K Shrivastava, AR

Date of Hearing : **29/04/2026**

ORDER

Learned Counsel appearing for the appellant submits that the matter has already been heard in part on 22.01.2026 and prayed that the matter may be listed before the same Division Bench. List the matter on 13.07.2026.

**(AJAY SHARMA)
MEMBER (JUDICIAL)**

**(M.M.PARTHIBAN)
MEMBER (TECHNICAL)**